

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2015 &
IA NO. 344 OF 2015**

Dated: 5th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Damodar Valley Power Consumers Association & Anr.Appellant (s)

Versus

West Bengal Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

ORDER

Issue notice to the Respondents returnable on 05.11.2015. Dasti in addition is permitted.

List the matter on **05.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk